



2/8/2

Don't know the author's name

Mr. Aunt Kana for
Mr. A. Goin, &c for applicant.

Shri. A. Dixit for Shri.

K. E. Threlk. 1/2 for respondent
vs. 1.

agreed for the respondents.

The applicant counsel filed
L.P. 1820/08 for withdrawal of his
application with liberty to file
fresh application. It is allowed.
The CA is dismissed & with-
drawn with liberty to file
fresh CA. No costs.

OK
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